

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No: 104 of 2025/RG

Dated: 20.01.2025

It is hereby ordered that the unfurling the National Flag on the occasion of the Republic Day on January 26th, 2025 (Sunday) in the District Courts of the UTs of J&K and Ladakh shall be held strictly in compliance of the High Court Order No. 677 of 2021/RG dated 11.08.2021.

The Judicial Officers posted in the Taluka Courts shall also celebrate the Republic Day by unfurling the National Flag in their respective Court complexes.

By Order.

Sd/-
(Shahzad Azeem)
Registrar General
Dated: 20.01.2025

No:2570-2618/RG/GS

Copy forwarded to the:-

- i. Principal Secretary to hon'ble the Chief Justice, High Court of J&K and Ladakh;
- ii. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships.
- iii. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
- iv. Director, J&K Judicial Academy, Jammu;
- v. Registrar Rules, High Court of J&K and Ladakh, Jammu;
- vi. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
- vii. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu/Srinagar;
..... for information.
- viii. All Principal District and Sessions Judges, UTs of J&K and Ladakh for information and with the request to get the same circulated amongst the Judicial Officers working under their jurisdiction for further compliance at their end.
- ix. CPC e-Courts, High Court of J&K and Ladakh, Jammu;
- x. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
..... for information.
- xi. Incharge NIC, High Court of J&K and Ladakh, Jammu for information and with the request to upload the same on the official website of the High Court.
- xii. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
- xiii. Order Book.

Registrar Management

*Concerned
Shahzad Azeem
Jammu
21/1/2025*

*Shahzad Azeem
20/01*